



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

17

संदर्भ सं०

Ref. No

H.V.04.77 / सी-2 / NGT-07/23

दिनांक

Date 08/09/23

To,

**The Registrar,**

Hon'ble National Green Tribunal,

Copernicus Marg, New Delhi.

E-mail - judicial-ngt@gov.in

**Subject: Submission of Joint Committee report in compliance of directions issued by Hon'ble NGT vide order dated 01.08.2023 in Original Application No. 422/2023 Abhishek Shukla Vs State of Uttar Pradesh and Others.**

Sir,

In compliance of Hon'ble NGT order dated 01.08.2023 in Original Application No. 422/2023 Abhishek Shukla Vs State of Uttar Pradesh and Others, the Joint Committee report is being filed herewith.

It is requested that the aforesaid Joint Committee Report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

Chief Environmental Officer  
Circle-2

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**Joint Committee Inspection Report in compliance of Hon'ble National Green Tribunal order dated 01.08.2023 in the matter of Original Application No- 422/2023 Abhishek Shukla Vs State of Uttar Pradesh and Others**

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**1. Background**

Hon'ble National Green Tribunal, Principal Bench, New Delhi passed order on dated 01.08.2023 in the matter of O.A. No- 422/2023, Abhishek Shukla versus State of Uttar Pradesh and others. The operative part of the order is as follows: -

- .....2. The applicant has submitted that six mining leases have been allotted in two hills situated in the area of village Jarar. Five crushers have been established in Village Jarar and Chhaneha Purwa. Mining is being done by resorting to illegal blasting which has resulted in damage to the houses of villagers. The crushers are being operated day and night. The crushers do not have any boundary wall. There is no sprinkling of water during operation thereof. The crushers are causing dust and noise pollution due to which the residents are suffering from Asthma and other diseases. Illegal blasting has also affected old temples located on the hills. Illegal mining and blasting are also adversely affecting the wildlife in the area. The roads to the above said villages have been damaged by the overloaded vehicles used for transportation of excavated miner minerals.
3. Prima facie, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010.
4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representative of Director, Geology and Mining, Uttar Pradesh, State PCB and District Magistrate, Banda and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. The Committee shall also give factual status on compliance by the Project Proponents with EC

and CTE/CTO conditions and shall also report about damage caused to the houses of villagers and environment due to illegal blasting and suggest remedial measures. The State PCB will be the nodal agency for coordination and compliance.

5. Factual and Action taken Report may be submitted within one month by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
6. List for further consideration on 03.10.2023.
7. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to the Director, Geology and Mining, Uttar Pradesh, Member Secretary, State PCB and District Magistrate, Banda by e-mail for requisite compliance.....”

2. In compliance of direction issued by Hon’ble National Green Tribunal following members have been nominated for the said Joint Committee by the concern departments regarding compliance of above Hon’ble National Green Tribunal order: -

Sr. No	Name	Designation	Member nominated by
1	Shri Umakant Tripathi	ADM(F/R), District - Banda	District Magistrate, Banda
2	Shri B. P. Yadav	Senior Mine Officer	Geology and Mining, Uttar Pradesh
4	Shri Rajendra Prasad	Regional Officer, U.P. Pollution Control Board, Banda	UPPCB

3. Hon'ble NGT vide order dated 01.08.2023, the Joint Committee is directed to undertake visits the site and look into the grievances of the applicant, associate the applicant and representative of the concerned project proponents, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponents. It is also directed to Committee to give factual status on compliance by the Project Proponents with EC

and CTE/CTO conditions and report about damage caused to the houses of villagers and environment due to illegal blasting and suggest remedial measures.

4. The nominated Joint Committee Members has carried out the field survey on 17.08.2023 and 18.08.2023. During the field visit/ survey, the committee members interacted with the applicant, Mr. Abhishek Shukla and representative of the concerned project proponents of mining lessee and stone crusher.
5. As per information provided by Mining Officer, Banda, the following lease mining are allotted at hill of village- Jarar, Girawa and Pataraha, Tehsil- Naraini, District- Banda on identified place by applicant. **Annexure-1.** The issued date of Environmental Clearance (EC), Registered Lease Agreement (MM6), DGMS permission and Consent to Operate (CTO) to lease mining are given as below: -

Sr . N o.	Location of mining lease	Sanctions lease area and capacity	Date of EC issued by SEIAA	Lease Agreeme nt date	Date of DGMS Permission	Date of CTO issued by UPPCB
1	2	3	4	5	6	7
1	Safdar Ali S/o Late Shri Farzand Ali, Gata No.-2450, Khanda No.- 03, at Village- Jarar	Lease Area- 2.0 Hac. Capacity- 20000 Cub. Mtr/ Year	05.10.2020	09.11.2020	27.04.2023	20.04.2023
2	Mumtaj Ali S/o Late Farzand Ali, Gata No.- 2450, Khanda No.- 05, Village-Jarar	Lease Area- 2.0 Hac. Capacity- 20000 Cub. Mtr/ Year	05.10.2020	09.11.2020	01.06.2023	31.05.2023
3	EUREKA MINES AND MINERALS LLP, GATA No. 2451, KHAND No. 01; Village- Jarar	Lease Area- 2.5 Hac. Capacity- 25000 Cub. Mtr/ Year	30.12.2021	05.01.2022	29.07.2022	06.11.2022

4	Atharv Construction company (Shri Shравan Kumar Singh S/o Shri Vishnupal Singh), Gata No.-2451, Khand No.-02, at Village- Jarar	Lease Area- 1.21 Hac. Capacity- 12100 Cub. Mtr/ Year	06.05.2022	22.07.2022	-	05.08.2023
5	SHIVARPAN TRADING COMPANY, Gata No. 2450, Khand No. 06, Vill. Jarar	Lease Area- 2.0 Hac. Capacity- 20000 Cub. Mtr/ Year	05.06.2023	17.04.2023	-	15.07.2023
6	Jasmit Kaur Malhotra, Gata no - 1876, Khand no- 5, Village- Girwan	Lease Area- 1.21 Hac. Capacity- 12100 Cub. Mtr/ Year	23.06.2020	22.10.2020	11.04.2023	9.06.2022
7	SANGRAM SINGH, GATA No. 1876, KHAND No.- 01, Village- Girwan	Lease Area- 2.02 Hac. Capacity- 20200 Cub. Mtr/ Year	11.08.2022	09.11.2020	11.04.2022	16.12.2022
8	Sulabh Saxena Gata No.- 1876 (Khand No.- 02), Village- Girwan	Lease Area- 0.8 Hac. Capacity- 8000 Cub. Mtr/ Year	08.11.2020	18.12.2020	11.06.2023	09.06.2022
9	Bajrang Road Lines (Shri Suresh Pratap Singh), Gata No.- 1876, Khand No.- 03, Village- Girawan	Lease Area- 1.41 Hac. Capacity- 14100 Cub. Mtr/ Year	14.12.2021	03.01.2022	-	03.06.2023
10	Bajrang Road Lines (Shri Suresh Pratap Singh), Gata No.- 1876, Khand No.- 04, Village- Girawan	Lease Area- 1.21 Hac. Capacity- 12100 Cub. Mtr/ Year	14.12.2021	03.01.2022	30.09.2022	03.06.2023
11	BUNDELKHAND ROCKS, Gata No- 1876, (Khand No.09), Village- Girwan	Lease Area- 0.5 Hac. Capacity- 5000 Cub. Mtr/ Year	07.05.2022	08.07.2022	-	26.02.2023

12	BUNDELKHAND ROCKS, Gata No-1876, (Khand No.07), Village Girwan	Lease Area- 0.8 Hac. Capacity- 8000 Cub. Mtr/ Year	28.04.2023	12.05.2023	-	22.06.2023
13	KUNWAR VINOD RAJA, Gata No. 332, Khand No -01, Vill. Badokhar Khurd,	Lease Area- 1.61 Hac. Capacity- 16100 Cub. Mtr/ Year	15.01.2021	01.03.2021	-	28.02.2023
14	DISHA ENTERPRISES , GATA No. 332, Khand No. 02, Vill. Badokhar Khurd	Lease Area- 1.61 Hac. Capacity- 16100 Cub. Mtr/ Year	05.10.2020	05.11.2020	-	26.03.2023
15	Maa Vindhyaasini Stone Work (Shri Sameer Singh S/o Shri Phool Singh), Gata No.-332, Khanda No.- 05, Village- Badokhar Khurd	Lease Area- 1.21 Hac. Capacity- 12100 Cub. Mtr/ Year	19.01.2020	04.01.2020	-	29.08.2023
16	Deepak Singh S/o Shri Ram Pal Singh, Gata No.-332, Khand No.-03, Village- Badokhar Khurd	Lease Area- 0.56 Hac. Capacity- 5600 Cub. Mtr/ Year	15.10.2020	25.11.2020	-	10.05.2023

6. As per information provided by Mining Officer, Banda, mining lease mention in serial number – 1, 2, 3, 6, 7, 8 and 10 have obtained DGMS permission for blasting and rest lease mining have applied for DGMS permission.

As per information provided by Mining Officer, Banda based on MM11, out of 05 mining lease on hill of village- Jarar, 04 mining lease are operational and 01 mining lease (Shivarpan Trading Company, Gata No. 2450, Khand No. 06, Vill. Jarar) is not operational. Out of 07 mining lease on hill of village- Girwan, 06 mining lease are operational and 01 mining lease (Bundelkhand Rocks, Gata No-1876, Khand No- 07), Village-

Girwan) is not operational. Out of 04 mining lease on hill of village- Badokhar Khurd (Pataraha), all mining lease are operational. The production reported based on the eMM11 is given on the basis of detail provided by Mining Officer, Banda at **Annexure 1**.

7. During the committee visit, applicant raised his allegation that blasting is carried out any time with 4 inches holes, cracks made in home due to blasting, stone pieces fall in village and farmer field, damage village road and damage the wild animal and environment, damage the temple situated on hills of village – Jarar, Girwan and Badokhar Khurd (Pataraha). It is also informed by applicant that due to generating dust during operation of stone crusher in village- Jarar (Chhancha Purwa, Raghwapurwa), the crops are damaged and dust suppression system is not operated.

The committee interacted with the applicant & villagers and also visited the point of concerns raised in the application. It was observed by the committee during the site visit, details are given as below: -

- 7.1) The main habitation of village- Jarar is situated 135 meters away from the nearest allotted lease mining on hill of village- Jarar, but some houses are made near the allotted lease M/s Safdar Ali S/o Late Shri Farzand Ali, Gata No -2450, Khand No.- 03, at Village- Jarar. Temple is situated 235 meters away from the allotted lease mining on other part of hill of village- Jarar.
- 7.2) The main habitation of village- Girwan is situated 175 meters away from the allotted lease (Bundelkhand Rocks, Gata No-1876, (Khand No.09, Village- Girwan), 36 meters away from the allotted lease (Sangram Singh, Gata no- 1876, Khand no. 01, Vill. Girwan), 139 meters away from the allotted lease (Bajrang Road Lines, Gata No.- 1876, Khand No.- 03, Village- Girwan) and 90 meters away from the allotted lease (Bajrang Road Lines, Gata No.- 1876, Khand No.- 04, Village- Girwan) on hill of village-

Girwan but some houses are made near the allotted lease M/s Sangram Singh, Gata no- 1876, Khand no. 01, Vill. Girwan, Bajrang Road Lines, Gata No.- 1876, Khand No.- 03, Village-Girwan.

Temple is situated 70 meters away from the allotted lease (Bundelkhand Rocks, Gata No-1876, Khand No.09, Village-Girwan). Temple is situated 53 meters away from the allotted lease mining (M/s Sangram Sigh, Gata No. 1876, Khand No. 01, Vill-Girwan) on other part of hill of village- Girwan. It is reported by Mine Officer, Banda that mining lease of M/s Sangram Sigh, Gata No. 1876, Khand No. 01, Vill- Girwan, Gata is allotted on same hill part where temple is made but mining is not in operation.

- 7.3) Gaushala is situated 100 meters away from the allotted lease mining area on hill of village- Girwan.
- 7.4) The main habitation of village- Badokhar Khurd (Pataraha) is situated 75 meters away from the nearest allotted lease mining on hill of village- Badokhar Khurd (Pataraha), Temple is situated 100 meters away from allotted lease mining Kuwar Vinod Raja, Gata No. 332, Khand No -01, Vill. Badokhar Khurd on hill of village-Badokhar Khurd.
- 7.5) It was informed by the villagers to committee member during the visit that blasting work in lease area is done in any time with 4 inches holes by lessee and stone pieces are falling on his home and effected the animal and human being. But it was informed by lease holders that blasting is done in allowed time duration between 2.0 PM to 3.0 PM with one-inch holes and proper safety.
- 7.6) Crack in home could not been shown by applicant to committee members.

- 7.7) During the committee visit, stone pieces were not found in agriculture field and habitant area. The possibility of vibrations due the blasting at nearby houses of villagers and falling the stone pieces in nearby agriculture field and habitant area during blasting cannot be ruled out.
- 7.8) During the committee visit, Village Road was not found in good condition due to movement of heavy vehicles
- 7.9) Wild animal was not appeared on hill/ lease area during committee visit.
- 7.10) The agricultural lands are surrounded by most of these mining lease areas and the mining activities in such close vicinity can affect the crop yield in these areas. Similarly, the boulder stones can be thrown into these crops during the blasting operations for mining.
- 7.11) 05 stone crushers were identified in village- Jarar (Chhaneha Purwa, Raghwapurwa), out of 5 stone crushers 4 stone crushers were found in operation and one stone crusher was found under construction.
8. From the details given at the annexure-2, it reveals that Residential area is located 17 meters from M/s Sangram Singh, Gata no- 1876, Khand no. 01, Vill. Girwan and 11 meters from M/s Bajrang Road Lines, Gata No.- 1876, Khand No.- 03, Village- Girwan, remaining all the lease areas are located within 500 m from the nearest residential area. As per the lease is allotted beyond 50 m from habitant area.
9. The public road is passing through the said mining lease area.
10. One Pond/ Lake is located in adjacent the hill of Girwan.
11. During the committee visit, excavated deep pit was found on each mining lease area. It was informed by Mining Officer, Banda and Mining Lessee

to committee members that mining has been done by previous mine lease holders before reallocation to present lessee on same place.

12. In compliance of direction issued by Hon'ble National Green Tribunal, observation of non-compliance of Environmental Clearance and CTE/CTO are given as below: -

12.1) *The funds earmarked for environmental protection measures shall be kept in separate account and shall not be diverted for other purpose. Year wise expenditure shall be reported to the MoEF, Gol, Lucknow, and State. Pollution Control Board*

None of the mine have provided the details about the funds earmarked for environmental protection measures to UPPCB. It was informed by mining lessee that expenditure allotted in EMP head is being utilized in same purpose.

12.2) *Sprinkling of water on haul roads to control dust will be ensured by the project proponent*

During the visit, it is reported by lessee that arrangement for sprinkling of water through tanker on haul roads to control dust is done. Tanker was found on lease mining place.

12.3) *Green belt development shall be carried out considering CPCB guidelines including selection of plant species and in consultation with the local DFO / Agriculture Department. Herbs and shrubs shall also form a part of afforestation program besides tree plantation. The company shall involve local people for plantation program. Details of year wise afforestation program including rehabilitation of mined out area shall be submitted to the Regional Office, MoEF&CC, Gol, Lucknow every year.*

The proposal for tree plantation and green belt development has been mentioned in the Environmental Management plans

submitted by these mines. However, to date, no related activity has been initiated on the ground by any of the mines.

- 12.4) *Appropriate arrangement for shelter and drinking water for the mining workers must be ensured at the mining site.*

Arrangement for shelter and drinking water has been provided by lease mine.

- 12.5) *Maintenance of village roads used for transportation of minerals are to be done by the company regularly at its own expenses. The roads shall be black topped.*

None of the village road near these mining sites have been maintained and black topped by the proponents.

- 12.6) *Ground and surface water, if any in and near the core zone (within 5.0 km of the lease) shall be regularly monitored for contamination and depletion due to mining activity and records maintained. The monitoring data shall be submitted to the Regional Office, MoEF, Gol, Lucknow and U P Pollution Control Board regularly. Further, monitoring points shall be located between the mine and drainage in the direction of flow of ground water shall be set up and records maintained.*

Committee found one pond/lake is located within 5 KM from these mines. The monitoring of this pond/lake has not carried out by any of the mine.

- 12.7) *Fugitive dust generation shall be controlled. Fugitive dust emission shall be regularly monitored at locations of nearest human habitation (including schools and other public amenities located nearest to sources of dust generation as applicable) and records submitted to the Regional Office, MoEF&CC, Gol, Lucknow and U.P. Pollution Control Board regularly*





Monitoring report have not been submitted regularly to UPPCB. Some lessees have submitted compliance report and monitoring report presently.

*12.8) Corporate Environmental Responsibility (CER) shall be by the project proponent and the details of the various heads of expenditure to be submitted as per the guidelines provided in the recent CER notification No. 22- 65/2017-1A.III dated 01/05/2018. Work to be executed with installation of five hand pumps of drinking water, solar light in villages of streets, construction of two numbers of toilets at the primary school with name displayed and address and details of beneficiary and gram Pradhan along with phone number, photographs should be submitted to Directorate as well as to the district magistrate / Chief Development officers.*

The details of the activities carried out by these mining projects under CSR/CER activities are found at ground during the visit. It was informed by the Mine Office, Banda that CSR/CER activities is being initiated with district administration and mining lessee.

*12.9) Transportation of minerals shall be done by covering the trucks with tarpaulin or other suitable mechanism so that no spillage of mineral/dust takes place.*

During any visit of the committee, transportation was not found at the site. Hence, the status could not be verified However, in general, it has been observed covering is not being used by most of vehicle during transportation.

*12.10) Hydro geological study of the area shall be reviewed by the project proponent annually. In case adverse effect on ground water quality and quantity is observed mining shall be stopped and resumed only after*

*mitigating steps to contain any adverse impact on ground water is implemented.*

No such study has been carried out by these mines.

**12.11) The following conditions are mentioned about blasting: -**

*12.11.1) Controlled blasting techniques with sequential blasting shall be adopted. The blasting shall be carried out in the day time only.*

*12.11.2) Blast vibrations study shall be conducted and an observation report submitted to the regional office, MoE&CC, Gol, Lucknow and UPPCB within six months. The report shall also include measures for prevention of blasting associated impact on nearby houses and agricultural fields.*

*12.11.3) The blasting will be done only after getting the permission from the Mining Department.*

The blast vibration study reports have not been submitted by any of the mine to UPPCB. And as informed by the mining department, some mines are not obtaining approval for blasting from them.

*12.12) The condition of progressive mine with 6m bench has been mentioned in the Environment Clearance and mining lease document. However, on ground no such bench/progressive mining operations were found in any of the mining project lease area.*

*12.13) The lease allotment was done only based on environmental clearance. Although proponent had not obtained consent under the Water (Prevention & Control of Pollution), Act 1974 and Air (Prevention and Control of Pollution), Act 1981 before the start of mining operations however the all-project proponent have obtained the consent to Operate (CTO) in present.*

13. As per information provided by UPPCB, Banda, the following stone crushers are identified in village- Jarar (Chhaneha Purwa, Raghwapurwa), Tehsil- Naraini, District- Banda. **Annexure-2.** The issued date of Consent to Establish (CTE) and Consent to Operate (CTO) to stone crushers are given as below: -

S. No.	Name and address of stone crusher unit	CO-Ordinate	Product and Capacity	CTE issued date by UPPCB	CTO Status issued by UPPCB	
					CTO Issued Date	Granted CTO valid up to
1	2	3	3	4	5	6
1	A.H.V.S. IFRA L.L.P. Gata No. 1166, Vill-Jarar, Tahsil- Naraini, Banda	25.324488, 80.347927	Stone Grit-180 MT/ Hrs	28.06.2022	05.09.2022	31.08.2026
2	Associated Ventures Gata No. 1172, 1179 and 1180, Vill-Jarar, Naraini, Banda	25.328259, 80.348467	Stone Grit-225 MT/ Hrs	24.12.2021	05.03.2022	31.07.2026
3	Peer Baba Granite Gata No. 1798, Vill- Jarar, Naraini, Banda	25.333284, 80.363266	Stone Grit-225 MT/ Hrs	03.01.2022	11.01.2023	31.07.2027
4	Neelkanth Granite Gata No. 1382, Vill-Jarar, Naraini, Banda	25.3373912, 80.358105	Stone Grit-135 MT/ Hrs	03.01.2022	27.08.2022	31.07.2026
5	Indus Stone Crusher Pvt. Ltd. Gata No. 1794, Vill- Jarar, Tahsil- Naraini, Banda	25.3335218, 79.976312	Stone Grit 225MT/ Hrs, Stone dust-25 MT/ Hrs	15.04.2023	under construction	

14. 05 stone crushers were identified in village- Jarar (Chhaneha Purwa, Raghwapurwa), out of 5 stone crushers 4 stone crushers were found in operation and one stone crusher was found under construction.
15. During committee visit, dust suppression system i.e. water spraying facility on jaw crusher, cone and main conveyer, covering of vibrating

- screen and conveyor have been found installed on each operational stone crushers.
16. Metal sheet made boundary wall have been found on each stone crusher but strengthening of the boundary wall surround the stone crusher is required.
  17. All stone crushers are established beyond the 500 meters distance from the habitant area.
  18. All stone crushers have been submitted compliance report along with ambient air quality monitoring report. The air polluting parameters is within prescribed limit.
  19. During the committee visit, it was observed that crops was not found affected in nearby agricultural field.
  20. As per CMO report, no any patient was found as mentioned illness in complain. **Annexure-3.**

## **21. Finding and recommendations:**

- 21.1) The mining department can be asked to restrict the mining activities in those mines wherein the required minimum distance criteria are not meeting. If mining is allowed on allotted near vicinity of habitant, habitant will be relocated to other specific place with consultation of nearby villagers/ civil society.
- 21.2) The mining department can be asked to restrict the mining activities in part of hill where temple is located. If mining is permitted at this place, the temple and habitant will be relocated to other specific place with consultation of nearby villagers/ civil society/priest of temple.
- 21.3) The mining department can be asked to restrict the mining activities through blasting in those mines who have not taken permission by DGMS for use the blasting and mechanical instrument/machine.



- 21.4) The mining department can be asked to provision made for construction the main village road by DMF fund.
- 21.5) UPPCB can be asked to take necessary action against the stone crusher who have not operated the dust suppression system during the operation of stone crusher.
- 21.6) The project proponent can be asked to maintain the village road near these mining sites.
- 21.7) The project proponent can be asked for blasting will be done in allowed time duration with one-inch holes and proper safety arrangement after obtaining the valid permission of the DGMS and Department of Mines.
- 21.8) The project proponent of mining lease and stone crusher can be asked to strictly comply with the conditions prescribed in the Environmental Clearance/ consent/ mining lease allotment letter and submit the status to the concerned authorities regularly.

Sr. No	Name	Designation	Signature
1	Shri Umakant Tripathi	ADM(F/R), District - Banda	
2	Shri B. P. Yadav	Senior Mine Officer	 30-8-23
4	Shri Rajendra Prasad	Regional Officer, U.P. Pollution Control Board, Banda	 30-08-2023



Mining lease place on hill of village- Jarar, Tahsil- Naraini, District- Banda

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Temple on hill of village- Jarar, Tahsil- Naraini, District- Banda



Temple on hill of village- Girwan, Tahsil- Naraini, District- Banda

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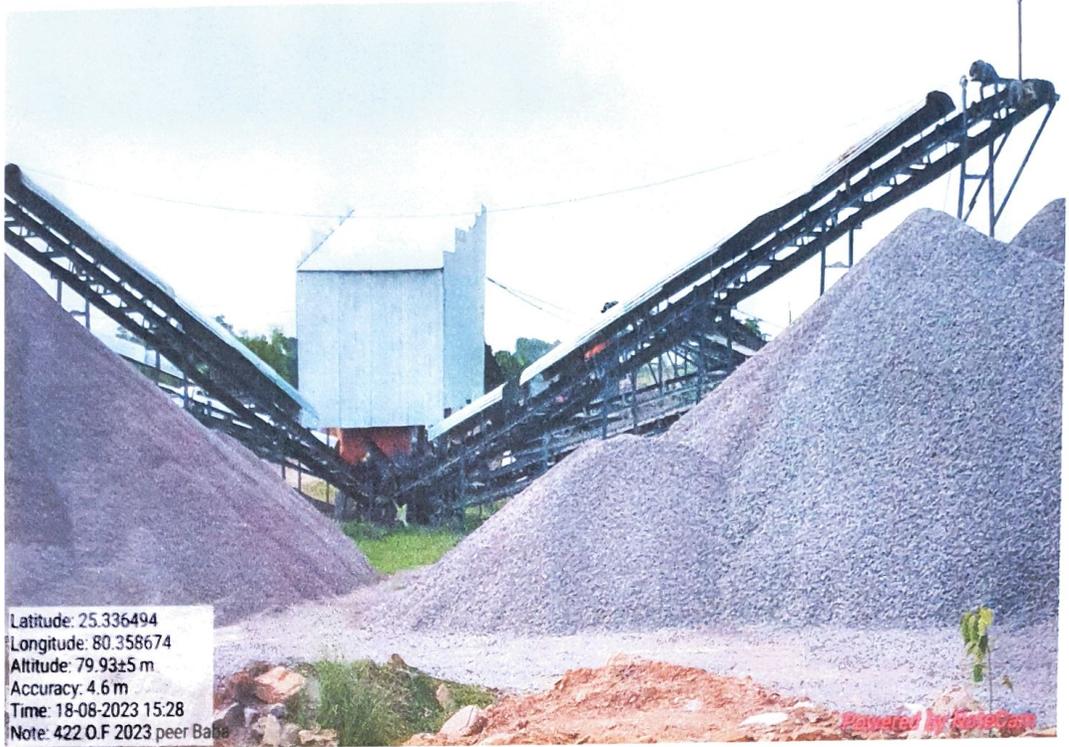
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Mining lease place on hill of village- Girwan, Tahsil- Naraini, District- Banda



Mining lease place on hill of village- Badokhar Khurd (Patraha), Tahsil-  
Naraini, District- Banda



Operational Stone Crushers in village- Jarar (Mauja- Chhanihapurwa and Raghuwapurwa), Tahsil- Naraini, District- Banda



Operational Stone Crushers in village- Jarar (Mauja- Chhanihapurwa and Raghuwapurwa), Tahsil- Naraini, District- Banda



Under constructed Stone Crushers in village- Jarar (Mauja- Chhanihapurwa and Raghuwapurwa), Tahsil- Naraini, District- Banda

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कार्यालय जिलाधिकारी, बाँदा  
(खनिज अनुभाग)

Annex-1

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पत्रांक : 207 / खनिज-30, बाँदा

दिनांक : अगस्त 24, 2023

विषय : माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 सं0-422/2023 अभिषेक शुक्ला बनाम स्टेट ऑफ उ0प्र0 व अन्य में दिनांक 01.08.2023 को पारित आदेश के अनुपालन के सम्बन्ध में।

क्षेत्रीय अधिकारी  
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,  
बाँदा।

कृपया उपरोक्त विषयक अपने पत्र सं0-479./ओ0ए0 सं0-422/2023/ अभिषेक शुक्ला/एनजीटी/2023 दिनांक 14.08.2023 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा ओ0ए0 सं0-422/2023 अभिषेक शुक्ला बनाम स्टेट ऑफ उ0प्र0 व अन्य में दिनांक 01.08.2023 को पारित आदेश के अनुपालन में 19 बिन्दु के सम्बन्ध में सूचना चाही गयी है, जो इस पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक : उपरोक्तानुसार।

  
खान अधिकारी  
बाँदा।

पत्रांक व दिनांक तदैव।

प्रतिलिपि : जिलाधिकारी महोदया, बाँदा को सादर सूचनार्थ प्रेषित।

  
खान अधिकारी  
बाँदा।

01/08/23  
ON  
25/08/2023

## ANNEXURE-1

## List of Mining Lease Holders of mentioned place in O.A. No. 422/ 2023, Abhishek Shukla Vs State of U.P. and Others

Sr. No.	Name and address of Lease holders	Location of mining place	Coordinate	Sanctions lease area and capacity	Issued date of EC	Issued date of MM-6 for Mine Operation	Issued date of DGMS Permission for Mine Operation/ blasting	Issued date of CTO	mined quantity between lease date(MM6) To Committee inspection date(17.08.2023 (in Cubic
1	2	3	4	5	6	7	8	9	10
1	Shri Safdar Ali S/o Late Shri Farzand Ali, R/o- Muhalla-Khunti Chauraha, Aliganj, City & District- Banda, U.P.	Safdar Ali S/o Late Shri Farzand Ali, Gata No.-2450, Khanda No.- 03, at Village-Jarar, Tehsil-Naraini, District-Banda, U.P.,	A- 25° 18' 59.62" N 80° 21' 44.63" E B- 25° 18' 56.38" N 80° 21' 46.10" E C- 25° 18' 54.43" N 80° 21' 38.42" E D- 25° 18' 55.53" N 80° 21' 37.17" E E- 25° 18' 56.38" N 80° 21' 39.13" E F- 25° 18' 57.80" N 80° 21' 38.77" E	Lease Area- 2.0 Hac. Capacity- 20000 Cub. Mtr/ Year	05.10.2020	09.11.2020	27.04.2023	20.04.2023	53600
2	Shri Mumtaj Ali S/o Late Farzand Ali, R/o- Muhalla-Khunti Chauraha, Aliganj, City & District- Banda, U.P.	Mumtaj Ali S/o Late Farzand Ali, Gata No. 2450, Khanda No.- 05, Village-Jarar, Tehsil-Naraini, District- Banda, U.P.,	A- 25° 18' 56.38" N 80° 21' 46.10" E B- 25° 18' 53.43" N 80° 21' 46.99" E C- 25° 18' 52.35" N 80° 21' 40.99" E D- 25° 18' 54.43" N 80° 21' 38.42" E	Lease Area- 2.0 Hac. Capacity- 20000 Cub. Mtr/ Year	05.10.2020	09.11.2020	01.06.2023	31.05.2023	52237
3	SHRICHANDRA SHEKHAR CHAURASUYA, R/o BRAHMPURI COLONY, JUGLI CROSSING, FAIZABAD ROAD, LUCKNOW	EUREKA MINES AND MINERALS LLP, GATA No. 2451, KHAND No. 01(AREA 2.5 Hac), Vill. JARAR, NARAINI, BANDA, 210129	(A) 25°18' 54.957" N 80°21' 46.393" E (B) 25°18' 57.441" N 80°21' 50.122" E (C) 25°18' 55.505" N 80°21' 52.642" E (D) 25°18' 54.821" N 80°21' 52.178" E (E) 25°18' 51.807" N 80°21' 55.230" E (F) 25°18' 49.309" N 80°21' 50.137" E (G) 25°18' 53.064" N 80°21' 49.380" E (H) 25°18' 52.664" N 80°21' 47.267" E	Lease Area- 2.5 Hac. Capacity- 25000 Cub. Mtr/ Year	30.12.2021	05.01.2022	29.07.2022	06.11.2022	43998

(संलग्न राबल)  
अभिषेक शुकला  
जीव

4	Shri Shraavan Kumar Singh S/o Shri Vishnupal Singh. R/o-133, A.N.- 1144, Bhawanipur Nagar Daheli Sujapur. District- Kanpur, U.P.,	Atharv Construction company (Shri Shraavan Kumar Singh S/o Shri Vishnupal Singh). Gata No.-2451, Khand No.-02, at Village- Jarar, Tehsil- Naraini, District-Banda, U.P.	(A) 25°18' 53.96" N 80°21' 52.94" E (B) 25°18' 54.82" N 80°21' 52.18" E (C) 25°18' 55.51" N 80°21' 52.64" E (D) 25°18' 57.44" N 80°21' 50.12" E (E) 25°18' 59.01" N 80°21' 51.45" E (F) 25°18' 57.22" N 80°21' 53.91" E (G) 25°18' 58.72" N 80°21' 55.11" E (H) 25°18' 58.17" N 80°21' 56.05" E	Lease Area-1.21 Hac. Capacity-12100 Cub. Mtr/ Year	06.05.2022	22.07.2022	-	05.08.2023	12099
5	Lavlesh Singh S/o Lochan Singh. R/o Kalukua Baberu Road, Bnada	SHIVARPAN TRADING COMPANY, Gata No. 2450, Khand No. 06, Vill. Jarar, Teh. Naraini, BANDA, 210129	A- 25°18'52.35"N 80°21'40.99"E B- 25°18'53.43"N 80°21'46.99"E C- 25°18'52.66"N 80°21'47.26"E D- 25°18'52.22"N 80°21'45.93"E E- 25°18'48.24"N 80°21'46.67"E F- 25°18'47.31"N 80°21'43.61"E G- 25°18'51.22"N 80°21'41.92"E	Lease Area-2.0 Hac. Capacity-20000 Cub. Mtr/ Year	05.06.2023	17.04.2023	-	15.07.2023	0
6	SMT JASMIT KAUR MALHOTRA. R/o- Ward No. 13, Nehru Ward, near Alka Talkies, The- Pipariya, District- Hoshangabad	Jasmit Kaur Malhotra. Gata no -1876, Khand no- 5, Village- Girwan, Naraini, Banda	(A) 25°18' 27.30" N 80°22'53.78" E (B) 25°18' 27.88" N 80°22'55.00" E (C) 25°18' 25.54" N 80°22'57.93" E (D) 25°18' 25.54" N 80°22'58.28" E (E) 25°18' 21.98" N 80°22'59.79" E (F) 25°18' 23.34" N 80°22'55.56" E (G) 25°18' 23.86" N 80°22'56.00" E	Lease Area-1.21 Hac. Capacity-12100 Cub. Mtr/ Year	23.06.2020	22.10.2020	11.04.2023	9.06.2022	32075
7	SHRI SANGRAM SINGH. VILL- PAHRA. KHAJURIHA. MAHOBA	SANGRAM SINGH. GATA No. 1876, KHAND No. 01, Vill. GIRWA, Teh. NARAINI, BANDA, 210129	A- 25° 18' 33.48" N 80° 23' 04.08" E B - 25° 18' 31.87" N 80° 23' 11.86" E C- 25° 18' 29.11" N 80° 23' 10.08" E D - 25° 18' 28.88" N 80° 23' 04.01" E	Lease Area-2.02 Hac. Capacity-20200 Cub. Mtr/ Year	11.08.2022	09.11.2020	11.04.2022	16.12.2022	40339
8	Shri Sulabh Saxena. R/o- Mohalla- Gandhi Nagar, Tehsil & District- Banda, U.P.	Sulabh Saxena Gata No.-1876 (Khand No.- 02), at Village- Girwan, Tehsil- Naraini, District- Banda,	A- 25° 18' 30.95" N 80° 22' 59.86" E B- 25° 18' 30.70" N 80° 23' 03.72" E C- 25° 18' 28.88" N 80° 23' 04.01" E D- 25° 18' 29.07" N 80° 23' 02.22" E E- 25° 18' 27.81" N 80° 23' 02.07" E F- 25° 18' 26.65" N 80° 23' 00.21" E	Lease Area-0.8 Hac. Capacity-8000 Cub. Mtr/ Year	08.11.2020	18.12.2020	11.06.2023	09.06.2022	23990

9	Shri Suresh Pratap Singh, R/o- Village & Post- Mau, 584 Katra Lalganj, Tehsil- Gauriganj, District- Amethi, U.P.,	Bajrang Road Lines (Shri Suresh Pratap Singh). Gata No.- 1876. Khand No.- 03, Village- Girawan, Naraini, District- Banda, U.P.,	(A) 25°18' 25.54" N 80°22'58.90" E (B) 25°18' 27.81" N 80°23' 0.21" E (C) 25°18' 26.65" N 80°23'0.21" E (D) 25°18' 27.81" N 80°23' 2.07" E (E) 25°18' 27.81" N 80°23' 2.35" E (F) 25°18' 25.48" N 80°23' 5.07" E (G) 25°18' 24.06" N 80°23' 0.21" E (H) 25°18' 22.24" N 80°23' 0.67" E (I) 25°18' 21.98" N 80°22'59.69" E (J) 25°18' 25.54" N 80°22'58.28" E	Lease Area- 1.41 Hac. Capacity- 14100 Cub. Mtr/ Year	14.12.2021	03.01.2022	-	03.06.2023	28119
10	Shri Suresh Pratap Singh, R/o- Village & Post- Mau, 584 Katra Lalganj, Tehsil- Gauriganj, District- Amethi, U.P., M/s Bajrang Road Lines	Bajrang Road Lines (Shri Suresh Pratap Singh). Gata No.- 1876. Khand No.- 04, Village- Girawan, Naraini, District- Banda,	(A) 25°18' 24.06" N 80°23' 0.21" E (B) 25°18' 25.48" N 80°23' 5.07" E (C) 25°18' 22.37" N 80°23' 6.04" E (D) 25°18' 22.37" N 80°23' 2.64" E (E) 25°18' 21.52" N 80°23' 2.35" E (F) 25°18' 22.24" N 80°23' 0.67" E	Lease Area- 1.21 Hac. Capacity- 12100 Cub. Mtr/ Year	14.12.2021	03.01.2022	30.09.2022	03.06.2023	18432
11	SMT DEEPALI SINGH, 334, Ashirwad Palace, Nayapurn, Nalkana, Mahoba	BUNDELKHAND ROCKS. Gata No- 1876. (Khand No.09), Village- Girwan, Tehsil-Naraini, District-Banda, U.P.- 210001	(A) 25°18' 36.54" N 80°22' 59.97" E (B) 25°18' 37.41" N 80°23' 2.08" E (C) 25°18' 34.61" N 80°23' 3.74" E (D) 25°18' 34.03" N 80°23' 1.66" E	Lease Area- 0.5 Hac. Capacity- 5000 Cub. Mtr/ Year	07.05.2022	08.07.2022	-	26.02.2023	5000
12	SMT DEEPALI SINGH, 334, Ashirwad Palace, Nayapurn, Nalkana, Mahoba	BUNDELKHAND ROCKS. Gata No- 1876. (Khand No.07), Village Girwan, Tehsil- Naraini, District- Banda, U.P.,- 210001	(A) 25°18' 35.21" N 80°22' 54.19" E (B) 25°18' 35.73" N 80°22' 55.62" E (C) 25°18' 34.43" N 80°22' 57.30" E (C1) 25°18' 32.53" N 80°22' 56.99" E (C2) 25°18' 31.79" N 80°22' 57.97" E (D) 25°18' 30.54" N 80°22' 56.40" E	Lease Area- 0.8 Hac. Capacity- 8000 Cub. Mtr/ Year	28.04.2023	12.05.2023	-	22.06.2023	0

(सिध राकर)  
बालक मोहंति  
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13	SHRI KUNWAR VINOD RAJA, M.I.G- B74, INDIRA NAGAR, Banda	KUNWAR VINOD RAJA, Gata No. 332, Khand No -01, Vill. Badokhar Khurd, TehsilNaraini, BANDA, 210129	A- 25o 19' 44.38" N 80o 22' 35.81" E B- 25o 19' 42.45" N 80o 22' 36.28" E C- 25o 19' 39.68" N 80o 22' 31.28" E D- 25o 19' 42.30" N 80o 22' 29.30" E E- 25o 19' 43.38" N 80o 22' 31.06" E F- 25o 19' 42.73" N 80o 22' 31.49" E	Lease Area- 1.61 Hac. Capacity- 16100 Cub. Mtr/ Year	15.01.2021	01.03.2021	-	28.02.2023	43147
14	SUDHA SINGH, 526K, NONIYA MUHAL, CHHABI TALAB, KATARA, BANDA	DISHA ENTERPRISES, GATA No. 332, KHAND No. 02, Vill. Barokhar Khurd, Teh. Naraini, BANDA, 210129	A- 25° 19' 46.17" N 80° 22' 35.31" E B- 25° 19' 48.12" N 80° 22' 33.78" E C- 25° 19' 46.36" N 80° 22' 29.49" E D- 25° 19' 45.52" N 80° 22' 29.85" E E- 25° 19' 43.90" N 80° 22' 27.92" E F- 25° 19' 42.21" N 80° 22' 28.35" E G- 25° 19' 43.38" N 80° 22' 31.06" E H- 25° 19' 43.70" N 80° 22' 30.77" E	Lease Area- 1.61 Hac. Capacity- 16100 Cub. Mtr/ Year	05.10.2020	05.11.2020	-	26.03.2023	39763
15	Shri Sameer Singh S/o Shri Phool Singh, R/o- Civil Line D.M. Colony, Thana- Kotwali Nagar, District- Banda, U.P., M/s Maa Vindhyawasini Stone Work.	Maa Vindhyawasini Stone Work (Shri Sameer Singh S/o Shri Phool Singh), Gata No.-332, Khanda No.- 05, Village- Badokhar Khurd, Tehsil- Naraini, District- Banda, U.P., Leased Area -0.40 ha	(A) 25°19.690' N 80°22.462' E (B) 25°19.662' N 80°22.521' E (C) 25°19.705' N 80°22.488' E	Lease Area- 1.21 Hac. Capacity- 12100 Cub. Mtr/ Year	19.01.2020	04.01.2020	-	29.08.2023	8355
16	Shri Deepak Singh S/o Shri Ram Pal Singh, R/o- Akbarpur Banda Road, Bharatkoop, Tehsil- Karwi, District- Chitrakoot, U.P.	Deepak Singh S/o Shri Ram Pal Singh, Gata No.-332, Khand No.- 03, Village- Badokhar Khurd, Tehsil- Naraini, District- Banda, U.P.	A- 25° 19' 45.85" N 80° 22' 34.67" E B- 25° 19' 44.38" N 80° 22' 35.81" E C- 25° 19' 42.73" N 80° 22' 31.49" E D- 25° 19' 43.70" N 80° 22' 30.77" E	Lease Area- 0.56 Hac. Capacity- 5600 Cub. Mtr/ Year	15.10.2020	25.11.2020	-	10.05.2023	16799

पंचायत शाखा  
बन्दा जिल्ला  
कटवा

**List of Stone Crusher unit of mentioned place in O.A. No. 422/ 2023, Abhishek ShuklaVs  
State of U.P. and Others**

S. No.	Name and address of stone crusher unit	CO-Ordinate	Product and Capacity	CTE issued date by UPPCB	CTO Status issued by	
					CTO Issued Date	Granted CTO valid up to
1	2	3	3	4	5	6
1	A.H.V.S. IFRA L.L.P. Gata No. 1166, Vill-Jarar, Tahsil-Naraini, Banda	25.324488, 80.347927	Stone Grit- 180 MT/ Hrs	28.06.2022	05.09.2022	31.08.2026
2	Associated Ventures Gata No. 1172, 1179 and 1180, Vill-Jarar, Naraini, Banda	25.328259, 80.348467	Stone Grit- 225 MT/ Hrs	24.12.2021	05.03.2022	31.07.2026
3	Peer Baba Granite Gata No. 1798, Vill- Jarar, Naraini, Banda	25.333284, 80.363266	Stone Grit- 225 MT/ Hrs	03.01.2022	11.01.2023	31.07.2027
4	Neelkanth Granite Gata No. 1382, Vill-Jarar, Naraini, Banda	25.3373912, 80.358105	Stone Grit- 135 MT/ Hrs	03.01.2022	27.08.2022	31.07.2026
5	Indus Stone Crusher Pvt. Ltd. Gata No. 1794, Vill- Jarar, Tahsil- Naraini, Banda	25.3335218, 79.976312	Stone Grit 225MT/ Hrs, Stone dust-25 MT/ Hrs	15.04.2023	under construction	

## कार्यालय, मुख्य चिकित्सा अधिकारी, बांदा।

पत्रांक-मु0चि0अ10 / निरी0आ0 / 2023 / 5359 दिनांक- 30 अगस्त 2023

सेवा में,

क्षेत्रीय अधिकारी

उ0प्र0 प्रदूषण नियंत्रण बोर्ड बांदा।

विषय-आपके पत्र संख्या 491/ओ0ए0,सं0-422/2023/अभिषेक शुक्ला/एन0जी0 टी0/2023,दिनांक 18.08.2023 के निरीक्षण के संबंध में।

महोदय,

उपरोक्त विषयक सम्बन्ध में अवगत कराना है कि ग्राम जरर व उसके मजरा छनिहा पुरवा थाना गिरवा जिला बांदा के सम्बन्ध में अधोहस्ताक्षरी के निर्देशानुसार प्राथमिक स्वास्थ्य केन्द्र, बहेरी के प्रभारी चिकित्सा अधिकारी डा0देव तिवारी द्वारा ग्रामवासियों के स्वास्थ्य का परीक्षण किया गया। जिसमें 04 लोगो को मौसमी सर्दी जुकाम था। क्षेत्र में सिलकोसिस या सांस लेने में दिक्कत वाला कोई मरीज नहीं पाया गया। न ही किसी स्वास्थ्य पर्यवेक्षक द्वारा कोई रिपोर्ट की गई है। पत्र सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक-उपरोक्तानुसार।

  
मुख्य चिकित्सा अधिकारी  
बांदा।

प्रेषक,

प्रभारी चिकित्साधिकारी

सामु० स्वा० केन्द्र बहेरी (महुवा)

सेवा में,

मुख्य चिकित्साधिकारी

बाँदा

दिनांक- 30/08/2023

पत्रांक- सी०एच०सी०/प्रदूषण/जॉच आख्या/2023/2024/130

महोदय,

क्षेत्रीय कार्यालय उ०प्र० नियन्त्रण बोर्ड इन्दिरा नगर बाँदा के पत्र सं० 49/ओ०ए० सं०/422/2023/अभिषेक शुक्ला/एन०जी०टी०/2023 दिनांक 18.08.2023 के क्रम में माननीय राष्ट्रीय हरित नई दिल्ली द्वारा ओ०ए० सं० 422/2023 अभिषेक शुक्ला बनाम स्टेट ऑफ उ०प्र० व अन्य में दिनांक 01.08.2023 को पारित आदेश के अनुपालन में ग्राम जरर व उसके मजरा छनिहा पुरवा के 4 परिवार का स्वास्थ्य परीक्षण किया गया जिसमें लगभग 22 लोगों का स्वास्थ्य परीक्षण किया गया जिसमें अभी 22 लोगों में से 4 लोगों को जुखाम खॉसी है जिनको मेरे द्वारा परीक्षण किया गया जिसमें पाया गया कि मौसमी खॉसी जुकाम है। उस क्षेत्र से सम्बन्धित अभी तक कोई अस्थमा एवं सॉस लेने में दिक्कत वाला मरीज नहीं आया है न ही किसी स्वास्थ्य पर्यवेक्षक द्वारा कोई रिपोर्ट किया गया है।

अतः श्रीमान जी जॉच आख्या आपकी सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभारी चिकित्साधिकारी  
प्रभारी चिकित्सा अधिकारी  
सामु० स्वा० केन्द्र बहेरी (महुवा)  
महुआ (बहेरी), बाँदा

अपर जिलाधिकारी (वि०/रा०), बांदा की अध्यक्षता में जनपद बांदा में उपखनिज बालू/मोरम व गिट्टी/पत्थर के स्वीकृत/संचालित खनन पट्टा क्षेत्र के खनन पट्टाधारको के साथ दिनांक 14.08.2023 को पर्यावरण स्वच्छता प्रमाण पत्र में अंकित CER (CSR) के अनुसार कार्य कराये जाने सम्बन्धी आहूत बैठक का कार्यवृत्त :-

**उपस्थिति**

1. उपजिलाधिकारी, बांदा / नरैनी / पैलानी / अतर्रा, / बबेरू।
2. जिला बेसिक शिक्षा अधिकारी, बांदा।
3. खान अधिकारी, बांदा।
4. समस्त खण्ड शिक्षा अधिकारी, बांदा।
5. समस्त पट्टाधारक बालू/मोरम व गिट्टी/बोल्डर, खनन क्षेत्र।



खनिज  
कार्यालय  
जिलाधिकारी

दिनांक 14.08.2023 को कलेक्टर सभागार में अधोहस्ताक्षरी की अध्यक्षता में ऑपरेशन कार्यालय योजना के अन्तर्गत खनन क्षेत्र के दायरे में अवस्थित विद्यालयों में पट्टेदारों के माध्यम से सी०एस०आर० फण्ड से फर्नीचर की व्यवस्था कराये जाने हेतु बैठक सम्पन्न हुयी, जिसमें अधोहस्ताक्षरी द्वारा खनन क्षेत्र के दायरे में अवस्थित ग्राम पंचायतों में जहां खनन पट्टा क्षेत्र उपलब्ध एवं चालू है, उन ग्राम पंचायतों में प्राथमिकता के आधार पर अवस्थित परिषदीय विद्यालयों में पट्टेदारों द्वारा सी०एस०आर० फण्ड की निम्नलिखित विद्यालयों को फर्नीचर से संतुप्त कराया जायेगा।

खनन पट्टेदारों द्वारा अवगत कराया गया कि कुछ विद्यालयों में कार्य पूर्ण करने के उपरान्त सम्बन्धित विद्यालय के प्रधानाध्यापक/इंचार्ज प्रधानाध्यापक द्वारा कार्यपूर्ति प्रमाण पत्र उपलब्ध नहीं कराया जाता है, जिससे काफी समस्या का सामना करना पड़ता है। जिला बेसिक शिक्षा अधिकारी, बांदा को निर्देशित किया गया है कि पट्टेदार द्वारा सी०एस०आर० फण्ड से विद्यालयों में फर्नीचर प्रकिया पूर्ण करने के उपरान्त सम्बन्धित विद्यालय के प्रधानाध्यापक/इंचार्ज प्रधानाध्यापक द्वारा सम्बन्धित पट्टेदार एवं खण्ड शिक्षा अधिकारी को कार्यपूर्ति प्रमाण पत्र उपलब्ध कराने का दायित्व होगा। समस्त खण्ड शिक्षा अधिकारियों को निर्देशित किया गया कि सम्बन्धित ग्राम पंचायत के खनन पट्टाधारक के साथ समन्वय स्थापित कर पट्टेधारक को पूर्ण सहयोग प्रदान करेंगे। साथ ही जिला खान अधिकारी को निर्देशित किया गया है कि सम्बन्धित खनन पट्टेधारक, समस्त खण्ड शिक्षा अधिकारी एवं उक्त कार्य से सम्बन्धित सभी अधिकारियों को वाट्स ऐप ग्रुप बनाकर सभी को वाट्स ग्रुप में जोड़ेंगे, जिससे उक्त कार्य का मानक एवं अन्य निर्देश समय-समय पर दिये जा सकें एवं उक्त कार्य का समयान्तर्गत अनुश्रवण किया सके।

उक्त परिचर्चा के पश्चात धन्यवाद के साथ बैठक समाप्त हुयी।

(उमाकान्त त्रिपाठी)  
अपर जिलाधिकारी (वि०/रा०)/  
प्रमारी अधिकारी खनिज, बांदा।

दिनांक : अगस्त 17, 2023

पत्रांक : 123 /

प्रतिलिपि - निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी, महोदया, बांदा।
2. मण्डलीय सहायक शिक्षा निदेशक (बेसिक) चित्रकूटधाम मण्डल, बांदा।
3. उपजिलाधिकारी, बांदा / नरैनी / पैलानी / अतर्रा, / बबेरू।
4. जिला बेसिक शिक्षा अधिकारी, बांदा।
5. खान अधिकारी, बांदा।
6. समस्त खनन पट्टेधारकों (बालू/मोरम व गिट्टी/पत्थर) को निर्देशित किया जाता है कि कार्यवृत्त के साथ आपको आवंटित संलग्न विद्यालयों की सूची में प्राथमिकता के आधार पर वाट्स ग्रुप के माध्यम से प्रेषित फर्नीचर के कक्षावार मानक के आधार पर फर्नीचर की व्यवस्था का कार्य माह अगस्त तक शत-प्रतिशत पूर्ण कराना सुनिश्चित करें।

अपर जिलाधिकारी (वि०/रा०)/  
प्रमारी अधिकारी खनिज, बांदा।

## जनपद में अवस्थित फर्नीचर विहीन परिषदीय विद्यालयों की सूची का विवरण

SR. NO.	BLOCK NAME		छान क्षेत्र के अवस्थित प्रारंभिक विद्यालय का नाम	SCHOOL NAME/ UDISE-CODE	SCHOOL CATEGORY	Head Master/ Incharge HM Name/ MOBLE no.	CL ASS 1 (बच्चे)	CL ASS 2 (बच्चे)	CL ASS 1+2 (बच्चे)	NO. OF REQUIRE D FURNIT URE IN CLASS 1+2	CL AS S3 (बच्चे)	CL AS S4 (बच्चे)	CLAS S5 (बच्चे)	CLAS S5 +5 (बच्चे)	NO. OF REQUI ED FURNIT URE IN CLASS 3+4+5	CSIR/CEI से कार्य कराये जाने हेतु आवंटित पट्टा क्षेत्र का विवरण	पट्टाधारक का नाम व मोबाईल नम्बर
1	BADOKHAR	MARAULI	MARAULI	P.S MAROLI/ 09400100201	Primary	बलवीर 7518377504	27	35	62	21	31	20	20	71	24	मरीली खण्ड-5	इंस्टीट्यूट विरुद्ध प्रारंभिक विद्यालय संजीव कुमार गुप्ता / मोबा-971210850
2	BADOKHAR	MARAULI	MARAULI	P.S MAROLI KA PURWA/ 09400100202	Primary	सागर शिवहरे 9935127480	20	14	34	11	19	15	13	47	16		
3	BADOKHAR	MARAULI	MARAULI	UPS MARAULI COMPOSITE/ 09400100203	COMPOSITE	प्रवीण पाण्डेय 8299084829	11	11	22	7	15	17	12	44	15		
4	BADOKHAR	MARAULI KHADAR	BHUREDI	P.S BHURAGARDHA/ 09400100401	Primary	भद्रा अग्रथी 7985258753	21	41	62	21	31	34	35	100	33		
5	BADOKHAR	MARAULI KHADAR	BHUREDI	P.S BODHI PURWA/ 09400100403	Primary	जहांगिरा 8394341499	26	20	46	15	32	25	29	86	29		
6	BADOKHAR	MARAULI KHADAR	BHUREDI	P.S PAHADIYA BASTI (DERA)/ 09400100406	Primary	आशा देवी 9792480085	20	30	50	17	30	27	26	83	28		
7	BADOKHAR	MARAULI KHADAR	BHUREDI	P.S CHHOTA PURWA/ 09400100408	Primary	रुपेन्द्र कुमार 7398682116	10	9	19	6	21	11	11	42	14		
8	BADOKHAR	MARAULI KHADAR	DUREDI	P.S KASHIPUR/ 09400102524	Primary	अमिताभ अग्रथी 7981242600	23	11	34	11	15	21	15	51	17	मरीली खण्ड-6	बिंकाहोम इन्फान्ट प्रारंभिक विद्यालय, श्री दुर्गा प्रसाद शिवाजी/ मोबा-8090307030
9	BADOKHAR	MARAULI KHADAR	DUREDI	P.S DUREDI 1/ 09400102901	Primary	प्रमोद कुमार मिश्र 9721988381	14	21	35	12	34	31	31	96	32		
10	BADOKHAR	MARAULI KHADAR	DUREDI	P.S DUREDI 2/ 09400102902	Primary	वेदेंती श्रीवास्तव 9452751999	18	36	54	18	29	28	33	90	30	मरीली खण्ड-6	बिंकाहोम इन्फान्ट प्रारंभिक विद्यालय, श्री दुर्गा प्रसाद शिवाजी/ मोबा-8090307030
11	BADOKHAR	MARAULI KHADAR	DUREDI	P.S DAULATPUR/ 09400102903	Primary	अरविन्द कुमार अग्रथी 9450405817	5	11	16	5	14	16	11	41	14		
12	BADOKHAR	MARAULI KHADAR	DUREDI	P.S INDR A PURWA/ 09400102906	Primary	नीलम देवी 9453740315	7	10	17	6	14	12	15	41	14		

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निम्ना वेबसाइट पर जा अधिकार  
वृत्ति (20/04)

13	BADOKHAR	KANWARA	KANWARA	P.S. DARDA/ 09400101203	Primary	उषा श्रीवास्तव 998482787	14	15	29	10	17	17	16	50	17	कनकपुर खण्ड-05	अरिना भादरा शांति निदेशक श्री मोहन सिंह कुशपाल मो०-१०००८६११०२ मो०-०९०९३६९६९९
14	BADOKHAR		KANWARA	P.S.KANWARA/ 09400101601	Primary	सोम नारायण दिवेदी 8009378068	23	31	54	18	28	37	36	101	34		
15	BADOKHAR		KANWARA	P.S.CHAWANI /	Primary	सुधीर सिंह 9918434340	11	14	25	8	15	43	27	85	28		
16	BADOKHAR		KANWARA	P.S.TIKREE/ 09400101603	Primary	अखिलेश कुमार 7607985792	22	21	43	14	28	29	20	77	26		
17	TINDWARI	BENDA KHADAR	BENDA	PS BENDA/ 09400101601	Primary	VANDNA MISHRA 9450302620	21	18	39	13	39	24	29	92	31	बंदाखदर खण्ड-02	श्री साई इंद्र उपांग श्री श्रीमती गीता शर्मा मो०-०३९३१६०६१९
18	TINDWARI		BENDA	PS BENDAGHAT/ 09400101608	Primary	DILEEP SINGH 8052820804	15	14	29	10	12	12	14	38	13		
19	JASPURA	SABADA KHADAR	SABADA	P S PIYASI DERA/ 09400802402	Primary	SHYAM NARAYAN SHUKLA 9450850366	15	9	24	8	25	14	14	53	18	सबदाखा दर	श्रीमती पूर्णिमा चर्मा मो०-९९१८१५११७३
20	JASPURA		SABADA	P S RAMLAL KA DERA/ 09400802403	Primary	SUNEEL KUMAR 9452446379	6	8	14	5	10	9	12	31	10		
21	JASPURA		SABADA	PS DEEN DAYAL KA DERA/ 09400802405	Primary	PRAVEEN GUPTA 7905304474	10	9	19	6	7	12	10	29	10		
22	TINDWARI	KHAIRAI	KHAIRAI	PS USARADERA/ 09400204202	Primary	MANOJ KUMAR 8127525256	27	27	54	18	28	28	31	87	29	खैरई	श्री फलवान देवनो श्री श्री जीलाय सिंह यादव मो०-०८१२७१०१६५०
23	TINDWARI	KHAPTHAK ALA	KHAPTHAK ALA	PS KHAPTHAKALA 2/ 09400204002	Primary	GIRISH KUMAR 8400483707	44	48	92	31	10 9	96	97	302	101	काठ 100/3	श्री जेएनएन गुप्तर प्रार्थोज मो०-१०११२५४२८८
24	TINDWARI		KHAPTHAK ALA	PS NAYADERA/ 09400204005	Primary	GULSHAN KUMAR 7289948626	48	51	99	33	68	57	49	174	58		
25	MAHUWA	BAHADURP UR SYODHA	SYODHA	P S SYODHA1/ 09400304701	Primary	JYOTI 7982268980	30	28	58	19	18	16	19	53	18	बहादुरपुर खण्ड	श्री राजेश भादरायण पुत्र सोमेश भादरायण मो०-०९३३६९२८४२
26	MAHUWA		SYODHA	P S SYODHA2/ 09400304702	Primary	RAGINI GUPTA 9415557645	27	16	43	14	11	17	25	53	18		
27	MAHUWA		SYODHA	P.S NIHALPUR/ 09400304705	Primary	AKANKSHA KATIYAR 8736820394	11	11	22	7	10	11	8	29	10		
28	NARAINI	LAHURETA	LAHURETA	PS LAHURETA/ 09400404001	Primary	PRAMOD KUMAR DWEDE 9394526857	41	67	108	36	74	56	58	188	63	लहुरेता	आर एस एम एस एम. जयवंत प्रोबिण्ड श्री रत्नमती सिंह मो०-०६९१६९५९७८

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बिजा वैदिक शिक्षा मंत्रालय  
बोया (२०२०)

29	NARAINI	CHANDAU	CHANDAU	PS CHAKLAPURWA/ 09400400202	Primary	BUDDHIVILASH PANDBY 9532658923	28	37	65	22	45	34	26	12	42	चन्दौर	श्री श्री कल्याण गिरि महारा पाटनर श्री आलोक कुमार शुक्ला मो०-९४१५९१५९५०
30	NARAINI		CHANDAU	PS BANAI GAUTAMPUR/ 09400400204	Primary	JAY PRAKASH 9936635576	19	7	26	9	25	20	14	59	20		
31	NARAINI		CHANDAU	PS MADHWA PURWA/ 09400400208	Primary	SHOBHIT KUMAR SINGH 8004242626	22	20	42	14	28	34	28	90	30		
32	NARAINI	CHANDAU	CHANDAU	PS MADHWARA/ 09400400209	Primary	KRISHNA KUMAR 9793607424	19	15	34	11	18	18	21	57	19	खैर	श्री प्रहलान द्वेडर श्री श्री कैलाश सिंह खयव मो०-8127101650
33	NARAINI	BADAUSA	BADAUSA	PS BADAUSA/ 09400400301	Primary	VINEETA GUPTA 9450326285	32	44	76	25	45	29	48	122	41	बदासा	त्रिपाटी कर्णद्वयान श्री श्री शिवचन्द त्रिपाटी मो०-९८८४०८५१६८
34	NARAINI		BADAUSA	UPS BARKATPUR/ 09400400305	COMPOSITE	NISAR AHMED 9565484822	15	14	29	10	17	14	17	48	16		
35	NARAINI		BADAUSA	PS KHATEHTA/ 09400400307	Primary	RAMSAGAR 8115690020	13	10	23	8	18	10	10	38	13		
36	NARAINI		BADAUSA	P.S. BANGALI PURWA/ 09400400315	Primary	VANDANA 9532380687	33	23	56	19	15	10	13	38	13		
37	NARAINI	BADAUSA	BADAUSA	PS TANI KA PURWA/ 09400400317	Primary	VISHNU KANT DWEDI 9695401928	6	8	14	5	9	5	9	23	8	लहरोटा	अर.एस.एच.एस.एम. कामरु प्रानि श्री रत्नवीर सिंह मो०-९८५१५९५९७८
38	KAMASIN	DANDO KHADAR	RAGHOPUR	PS RAGHOPUR/ 09400701701	Primary	PRADEEP KUMAR 8175818710	50	49	99	33	35	50	28	113	38	दादीखार खण्ड-७	श्री श्री कल्याण गिरि महारा पाटनर श्री आलोक कुमार शुक्ला मो०-९४१५९१५९५०
39	KAMASIN		RAGHOPUR	PS DANDO/ 09400701702	Primary	LAL BAHADUR 9455723775	38	43	81	27	43	42	39	124	41		
40	KAMASIN		RAGHOPUR	PS OJHA NAGAR/ 09400704203	Primary	ARUN KUMAR 9450849753	46	43	89	30	53	41	37	131	44		
41	KAMASIN	LOHRA	LOHRA	PS LOHRA 2/ 09400704202	Primary	RAVIPAL VIDYARTHI 9956891462	15	15	30	10	10	9	18	37	12	लोहर	मिडि ट्रेडिंग प्राइमिडि निदेशक राशिद अली मो०-९८८४७५४७६५५
42	KAMASIN		LOHRA	PS SYOHAT/ 09400704204	Primary	MANOJ KUMAR PANDEY 9919408487	24	41	65	22	41	34	40	115	38		
43	BADOKHAR	BADOKHAR KHURD	BISANDIKH URD	P.S. BADOKHAR KHURD 2/ 09400104202	Primary	JAI SHREE 9140980163	46	40	86	29	49	42	34	125	42	बड़ोखर खुर्द खण्ड सो-५	श्री मां विद्यावतिनी स्वामी वरुण श्री शमीर सिंह मो०-९७९२१४३८६८
44	BADOKHAR		BISANDIKH URD	P.S. BISANDI KHURD/ 09400104203	Primary	RAMA GUPTA 700457107	10	7	17	6	11	9	8	28	9	बड़ोखर खुर्द खण्ड सो-२	श्री दिवा इन्दर मार्गरेज श्री श्रीमती सुधा सिंह मो०-९८३६१३०६१०
45	BADOKHAR		BISANDIKH URD	PS BENI KA PURWA/ 09400104206	Primary	SIMANJALI DIXIT 8115181168	7	4	11	4	9	15	4	28	9	बड़ोखर खुर्द खण्ड सो-३	श्री दीपक सिंह पुत्र रामपाल सिंह मो०-९४५९०७२६५

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बिना वैलिक विद्या अधिकार  
दोष (२०१०)

46	MAHUWA	PANGARA	PANGARA	P.S. PANGARA/ 09400306501	Primary	RACHNA VERMA 7705972978	39	32	71	24	32	39	30	01	34	पनमरा खण्ड सी-4	श्री रामकृष्ण वाण्डेय पुत्र शिवानी राम वाण्डेय मो०न०-920647141
47	MAHUWA		PANGARA	P.S. GAUR/ 09400306504	Primary	ARCHAN A NIGAM 9450407193	12	14	26	9	7	10	13	30	10	जर खण्ड सी-05	श्री मुमताज अली पुत्र फरखच अली मो०न०-9705921543
48	MAHUWA		PANGARA	P.S. PATWARI PURWA/ 09400306510	Primary	SAEKA BANO 8423163926	23	25	48	16	23	31	28	82	27	बड़ोहर खण्ड-3	श्री सुंदर विनोद पाठा मो०न०-8787294071
49	MAHUWA		PANGARA	P.S. GAURSHIVPUR/ 09400306503	Primary	POOJA YADAV 7052402482	19	11	30	10	13	22	16	51	17		
50	MAHUWA	GIRWAN	GIRWAN	P.S GIRWANI/ 09400303701	Primary	IRSHAD HUSSAIN 9984024081	36	26	62	21	48	40	31	119	40		
51	MAHUWA		GIRWAN	P.S PATRAHA/ 09400303704	Primary	SUMAN SHUKLA 9453291214	26	31	57	19	38	36	30	104	35	गिरवा खण्ड सी-05	श्रीमती जसमीर कौर महोजा मो०न०-9851595978
52	MAHUWA		GIRWAN	P.S. NAI DUNIYA (GIRWAN) 09400303708	Primary	ARCHANA KUMARI MISHRA 9956262523	9	15	24	8	16	15	11	42	14		
53	MAHUWA	JARAR	JARAR	P.S JARARI/ 09400304101	Primary	SATEESH CHANDRA 7054529700	12	14	26	9	14	15	15	44	15		
54	MAHUWA		JARAR	P.S CHHANIHA PURWA/ 09400304103	Primary	KUMARI SUNEETA 9451850736	9	19	28	9	8	6	9	23	8	जर, खण्ड-1	श्री सुरेश माडन एवम मिनरला मो०न०-9851595978
55	MAHUWA		JARAR	UPS JARAR COMPOSITE/ 09400304104	COMPOSITE	RAM KISHORI 9889996480	23	9	32	11	22	38	35	95	32		
56	MAHUWA		JARAR	PS GOVARDHAN PURWA(JARAR/ 09400304105	Primary	RADHA SONKAR 6306495880	4	7	11	4	6	10	5	21	7	जर, खण्ड-4	श्री मन्वोजा बदर श्री रसमीत सिंह महोजा मो०न०-9851595978
57	MAHUWA	BARUA SYODHA	BARUA SYODHA	P.S. BARUA SYODHA/ 09400306801	Primary	DEEPIKA DEXIT 7007358372	34	28	62	21	37	33	28	93	33	बरुवास्योड 1 खण्ड-4	श्री अजीत सिंह महोजा मो०न०-9851595978
58	NARAINI	SANGRAM PUR	SANGRAM PUR	PS CHAUDHARI PURWA/ 09400403104	Primary	VISHWAJEET KUMAR 9795900835	11	11	22	7	13	17	10	40	13	संग्रामपुर खण्ड-1 य 2	विकास देवडा श्री सुभाष चन्द जैन मो०न०-6393763409
59	NARAINI		SANGRAM PUR	PS CHHATOO PUR/ 09400403105	Primary	OMPRAKASH 9129624526	2	1	3	1	3	1	6	10	3	संग्रामपुर खण्ड-4	श्री विश्वक देवडा श्री सुरेश सिंह मो०न०-7355446716

3  
आन-अधिकारी  
गंवा।

Princed  
जिवा/बिनि कि विना-अधिकारी  
सीता (3080)